

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 5th December, 2024

NO.HC.VII-11/2024/11460/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam to join the "***e-Courts Programme (ECT_16_2024)***" on **17-12-2024** from **4 P.M. to 5 P.M.** through **virtual mode**.

NO.HC.VII-11/2024/11461 /A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate **Sri Chaturjya Prasad Talukdar**, Addl. District & Sessions Judge (FTC), Nagaon, Master Trainer Judicial Officer, as **Resource person** to conduct the "***e-Courts Programme (ECT_16_2024)***" for all the Judicial Officers of Assam on **17-12-2024** from **4 P.M. to 5 P.M.** through **virtual mode**.

The Joining Link for the training is:

<https://bit.ly/3ZpHXIB>

(Platform to be used: Microsoft Teams)

The **General Instructions for Training (online mode)** for participation is enclosed along with the Notification.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/11462 /A,

Dated: 05-12-2024

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bajali/ Baksa/ Barpeta/ Bongaigaon/ Biswanath/ Cachar/ Charaideo/
Chirang /Darrang/ Dhemaji / Dhubri / Dibrugarh / Dima Hasao/ Goalpara
/Golaghat/Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Kamrup/ Karimganj/
Karbi Anglong / Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/
Nalbari / Sivasagar/ Sonitpur / South Salmara-Mankachar / Tinsukia /
Udalguri / West Karbi Anglong.

(He/She is requested to inform all concerned about the Notification) .

6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.
7. The Member, MACT, Kamrup/ Cachar/ Kamrup (M) No. 1, No. 2 & No. 3/
Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
8. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup (M).
9. The Special Judge, Assam.
10. The Special Judge CBI & NIA, Guwahati, Assam.
11. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
12. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/
Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

(He/She is requested to inform all concerned about the Notification) .

13. Sri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge (FTC), Nagaon.
14. The Chief Judicial Magistrate,
Bajali/ Baksa/ Barpeta/ Bongaigaon/ Biswanath/ Cachar/ Charaideo/
Chirang /Darrang/ Dhemaji / Dhubri / Dibrugarh / Dima Hasao/ Goalpara
/Golaghat/Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Kamrup/ Karimganj/
Karbi Anglong / Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/
Nalbari / Sivasagar/ Sonitpur / South Salmara-Mankachar / Tinsukia /
Udalguri / West Karbi Anglong.

(He/ She is requested to inform all concerned about the Notification) .

15. Shri Ajoy Kumar Basumatary, Joint Secretary to the Govt. Of Assam, Judicial Department, Assam.
16. Shri Abhilekh Anjan Gogoi, Deputy Secretary to the Govt. Of Assam, Judicial Department
17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati) .

18. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
 2. Participants are to * **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
 3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
 4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
 5. All the Participants are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
 6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
 7. Participants are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Guide (Steps below are to be followed):
 - > Click on the given link or type the given link on the browser.
 - > A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.